

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.10.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 865 of 2021	Sai Prasad Engineering Work Vs. Pranav Constructions Systems Pvt. Ltd.	Shradha Agrawal	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 383 of 2020	Bharat Heavy Electricals Ltd. Vs. Ravi Shankar Devarakonda Liquidator of Coastal Projects Ltd.	Swastika Chakrvati	Samiksha Godiyal
3.	Comp. App. (AT) (Ins) No. 424 of 2020	National Spot Exchange Ltd. Vs. Anil Kohli, Resolution Professional for Dunar Foods Ltd. & Anr.	Sandeep Bisht	Abhishek Anand Kunal Godhwani Viren Sharma Madhav Nanda-R1
4.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	Mohit Mudgal	Karan Gupta-R1 Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
5.	Comp. App. (AT) (Ins) No. 461 of 2021	Union Bank of India on Behalf of Committee of Dewan Housing Finance Corporation Ltd. Vs. National Housing Bank & Anr.	Raunak Dhillon	Negandhi Shah Mohammed Himayatullah Radhika Venugopal- R1 Liz Mathew
6.	Comp. App. (AT) (Ins) No. 470 of 2021	SICOM Ltd. Vs. Sundaresh Bhat The Liquidator of ABG Shipyard Ltd.	Pranaya Goel	Ashly Cherian Kamlendra Singh Abhishek Sharma Sundaresh Bhat-R1
7.	Comp. App. (AT) (Ins) No. 657 of 2021	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	

8.	Comp. App. (AT) (Ins) No. 749 of 2021	Piyush Sengar Vs. PEC Ltd.	Akhil P. Chhabra	
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12:00 Noon

For Hearing

9.	Comp. App. (AT) (Ins) No. 146 of 2020 (PH)	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors. With	Saurabh Kalia	Gautam Swarup Gunjan Jindal-R1 WF Moses R. Venkata Vardhan Kartikeya Asthana-R3
10.	Comp. App. (AT) (Ins) No. 1121 of 2020 (PH)	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gunjan Jindal Gautam Swarup-R1 Anirudh Wadhwa Aparajito Sen Kartikeya Asthana-R3

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1. Notice Board
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By order of Hon'ble Acting Chairperson
-sd/-
Registrar